

Annexure 3														
Name of Corporate Debtor: Capbridge Venture LLP; Date of Commencement of CIRP: 30.07.2026; List of Creditors as on: 23.09.2026														
LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITOR BELONGING TO ANY CLASS OF CREDITORS)														
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of conting ent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitte d	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC					
1	CFM Asset Reconstruction Private Limited (CFM ARC Trust -228)	13-08-2026	61,25,45,454.88	57,43,75,112.98	Secured	Yes, Refer Notes	No	Not related	100.00%	NA	NA	0.00	3,81,70,341.90	
	TOTAL		61,25,45,454.88	57,43,75,112.98									3,81,70,341.90	

NOTES:

Security Details for CFM Asset Reconstruction Private Limited	
A.	Nature of Security The loan is secured by an equitable mortgage over Apartment No. CM706A, 6th Floor, Tower No. 7, The Camellias, Village Wazirabad, Gurugram, Haryana. However the secures asset has been attached by Enforcement Directorate (ED) vide its Order dated 02.07.2026